NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 84(ND)/2011 RT No.24/Chd/Pb/2016

Nirmal Singh Bajwa & Ors. ...Petitioners

Versus.

M/s Grand Multiplex Projects Ltd. & Ors. ...Respondents

Present: None for petitioners

Mr.Rohit Khanna with Mr.Raghav Kapoor, Advocates

for respondent No.1

None for respondent No.2.

Ms.Meghna Malik, Advocate for respondent Nos.5,6,7&15

The Hon'ble Member (Judicial) is on official tour, hence

the matter is adjourned to 16.02.2018.

Sd/-

Court Officer

December 18, 2017